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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5608/2023 and CM APPL.21997/2023

MR. SJ.

.....Petitioner

Through:

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Ms. Mamta R. Jha, Mr. Rohan Ahuja,  
Ms. Shruttima Ehersa, Ms. Amishi  
Sodani, Mr. Rahul Choudhary, Ms.  
Diya Vishwanath, Ms. Aishwarya  
Debadarshi, Ms. Devangini Rai and  
Ms. Himani Sachdeva, Advs. for R-2.  
Mr. Rakesh Kumar, CGSC and Mr.  
Sunil, Adv. for UOI.  
Mr. Sahil, Adv. for R-3.  
Mr. Abhishek Kumar Singh, Mr.  
Saurabh Kumar and Mr. Saksham  
Chaturvedi, Advocates for R6.

**CORAM:**

**HON'BLE MR. JUSTICE SACHIN DATTA**

**ORDER**

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**02.04.2025**

List on 16.04.2025 at 4.30 PM alongwith W.P.(C) 16476/2023 and other connected matters.

**SACHIN DATTA, J**

**APRIL 2, 2025/at**